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RAILWAY ACCIDENTS

*467. SHRI JAGANNATH PRASAD: Will the Minister of RAILWAYS be pleased to state:

- (a) how many Railway accidents •ccurred from January t₀ October, 1965; and
- (b) what is the number of persons killed in these accidents?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH). (a) During this period, there were 1,031 train accidents in the categories of collisions, derailments, trains running into road traffic at level crossings and fires in trains on the Indian Government Railways.

(b) Seventy-four.

vulnerable installations.

FOREIGN SHARES IN INDIAN INDUSTRY

306. SHRI NIREN GHOSH: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

- (a) the number of private sector undertakings in which foreign capital holds shares upto 40 per cent and above;
- (b) the amount of capital controlled by such joint private ventures;
- (c) the number of private sector undertakings in which foreign capital holds shares upto 50 per cent and above; and
- (d) the amount of capital controlled by the said joint ventures?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): (a) to

(.d) The information has not been compiled and is not available. The Reserve Bank of India have recently undertaken comprehensive survey of foreign collaboration agreements in India. This survey is expected to give detailed information regarding foreign capital invested in private sector undertakings in the country. The Survey Report is likely to be ready for publication in about an year's time.

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PROMOTION OF CLASS II OFFICERS ON THE NORTHERN RAILWAY

- 307. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that in 1965-66, four Class II Officers on the Northern Railway, were promoted to Class I superseding seniors officers, as a result of meeting of Promotion Commission in the Railway Board;
- (b) if so, whether the persons who were ignored were ever declared unsuitable for further promotion or inefficient in working or there were any adverse confidential reports against them;
- (c) whether the persons given out of turn promotions possessed any higher qualifications or ever rendered exceptionally meritorious service;
- (d) whether certain persons who were promoted in Class i during the aforesaid year possessed low qualification with certain reflections on them by Vigilance Department; and
- (e) if so, how the efficiency was judged in giving them promotions out of turn?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH)": (a) to (e) Tt is not clear which particular Department /Departments the Member has in mind. The policy governing the promotion of Class II officers to Class I is as indicated below: